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C.A.No. 3141 OF 1999

ITEM No.1

Court No.12

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 5 IN I.A.1 OM I.A.4 In Civil Appeal No.3141/1999

BINA MURLIDHAR HEMDEV & ORS

Appellant (s)

VERSUS

KANHAIYALAL LOKRAM HEMDEV & ORS

Respondent (s)

(With Appln(s). for directions)
(With Office Report)

Date : 03/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s) Mr. H.N. Salve, Sr. Adv.
Ms. V. Mohana, Adv.
Mr. Udai Umesh Lalit, Adv.

For Respondent (s) Mr. S. Ganesh, Sr. Adv.
M/s. Mahesh Agarwal, E.C. Agrawala, Rishi
Agrawal, Alok Agarwal, Manu Krishana and
Mr. Vivek Yadav, Adv.

Mrs. V.D. Khanna, Adv.
Mr. S.S. Khanduja, Adv.
Mr. R. Sathish, Adv.
Ms. Indu Malhotra, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Post it after two weeks.

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(Y.P.Dhamija)
Court Master

(Veera Verma)
Court Master